

| 1 | 2 | 3 | 4 |
|-----------------------------|--------|-------|----------|
| Punjab | 11,798 | 7,139 | 31-1-78 |
| Rajasthan | 8,978 | 3,928 | 30-11-77 |
| Sikkim | 12 | NIL | 31-12-77 |
| Tamil Nadu | 8,576 | 6,818 | 31-12-77 |
| Tripura | 654 | 74 | 31-12-77 |
| Uttar Pradesh | 24,983 | 2,854 | 31-12-77 |
| West Bengal | 17,735 | 1,068 | 31-12-77 |
| UNION TERRITORY | | | |
| A & N Islands | 178 | 32 | 30-11-77 |
| Arunachal Pradesh | 110 | 38 | 31-12-77 |
| Chandigarh | 143 | 54 | 31-12-77 |
| Delhi | 2,258 | 135 | 31-1-78 |
| D & N Haveli | 26 | 22 | 31-1-78 |
| Goa, Daman & Diu | 393 | 201 | 31-12-77 |
| Lakshadweep | 21 | 21 | 31-12-77 |
| Miz | 238 | 30 | 31-12-77 |
| Pondicherry | 176 | 109 | 31-1-78 |

पूर्वी यूरोपीय देशों में उर्वरकों का आयात

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) जी, हां ।

2525. श्री राजेन्द्र कुमार शर्मा :
क्या कृषि और सिंचाई मंत्री यह बताने लगे
सुपा करेंगे कि :

(क) क्या वर्ष 1976-77 तथा
1977-78 में पूर्वी यूरोपीय देशों से उर्वरकों
का आयात किया गया ;

(ख) यदि हां, तो उसकी कुल कीमत
कितनी है; और

(ग) क्या सरकार उर्वरकों की
खरीद सीधे उत्पादकों से करेगी जिस से
बेचौलिये लाभ न उठा सकें ?

(ख) वर्ष 1976-77 और अप्रैल,
1977—फरवरी, 1978 के दौरान पूर्वी
यूरोपीय देशों से उर्वरकों के आयात का
लागत तथा भाड़ा मूल्य क्रमशः 89.58
करोड़ रुपये और 82.01 करोड़ रुपये
हैं ।

(ग) पूर्वी यूरोपीय देशों से उर्वरकों
की खरीद, भारत और सम्बन्धित देशों
के बीच वार्षिक व्यापार योजना के अन्तर्गत
की जाती है और संविदा की शर्तों के बारे में
भारतीय खनिज तथा धातु व्यापार निगम
लिमिटेड, सम्बन्धित देश की राज्य उत्पादक

एजेंसियों या भारत में उस देश के सरकारी व्यापार प्रतिनिधि के साथ प्रत्यक्ष रूप से बातचीत करता है। खनिज तथा धातु व्यापार निगम भारत में इन देशों का प्रतिनिधित्व करने वाले एजेंटों के साथ खरीद के सम्बन्ध में बातचीत नहीं करता।

Alleged Transfer of Principals and Vice-Principals of Delhi Schools to Rural Areas

2526. DR. V. A. SEYID MUHAMMAD: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state whether the allegations made in Patriot dated the 6th February, 1978 that (i) The Chief Executive Councillor Shri Kedarnath Sahani has told some teachers that unless they give an undertaking in writing that they will join R.S.S. Shakhshas they will be transferred; and (ii) in recent months about 250 Principals, Vice-principals and others have been transferred mostly to rural areas as victimisation for refusal to join R.S.S., are true?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI-MATI RENUKA DEVI BARAKATAKI): The Delhi Administration has intimated that the allegations are baseless.

Agitation by the DDA Employees

2527. SHRI SOMNATH CHATTERJEE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether attention of the Government has been drawn to the agitation made in the second week of February by DDA Employees against some top officials; and

(b) if so, reaction of the Government thereto; and

(c) the salient points of their demands?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) and (c). The main demands are as under:—

(1) Grant of overdue promotion and confirmation.

(2) Regularisation of workcharged and daily wages staff.

(3) Payment of bonus.

(4) Assurance of security of job to all DDA employees.

(5) Reversion of deputationists to their parent departments.

Since the DDA Employees' Association, after discussion with the Vice-Chairman, DDA, have withdrawn their agitation on 24-2-1978, the Government have not considered it necessary to take any steps in the matter.

Expenditure and Monitoring of Integrated Rural Development

2528. SHRI A. MURUGESAN:
SHRI P. KANNAN:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the total amount spent on integrated Rural Development scheme since its inception;

(b) the total amount proposed to be spent during the next five years;

(c) whether any concurrent monitoring of the implementation of the scheme in selected Centres has been made; and

(d) the results revealed by monitoring in regard to effectiveness of implementation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) A sum of